(b) and (c). Do not arise.

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SHRI N. C. SEKHAR: I did not hear the first part of the answer.

MR. CHAIRMAN: Nothing has been finalised; negotiations are going on.

SHRI N. C. SEKHAR: Which negotiations?

SHRI D. P. KARMARKAR: Negotiations between an Indian concern and an Italian concern

SHRI N. C. SEKHAR: Has any Indian firm come forward to negotiate with the Government on the establishment of a rayon factory?

- SHRI D. P. KARMARKAR: Yes, Sir, an Indian firm is negotiating with an Italian firm
- SHRI H. C. DASAPPA: Are there any investigations made with reference to bamboo as a raw material for wood ?qluq
- SHRI D. P. KARMARKAR: In yesterday's newspapers there was such a thing mentioned but there is no ready and useful information on which to start an investigation.

MR. CHAIRMAN: Why do you read the papers?

RESIDENTIAL ACCOMMODATION FOR GOVERNMENT EMPLOYEES

- *467. SHRI N. C. SEKHAR: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether there is any proposal to diemolish certain existing hutments for the purpose of constructing additional residential accommodation for Government employees in Delhi; and
- (b) if so, which are the hutments proposed to be demolished and who are Ihe present occupants of these hutments?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) Yes, Sir.

to Questions

(b) Hutments on Wellesley Road and near Purana Oila, in New Delhi: these are at present occupied by Government officers.

G. A. T. T. CONFERENCE

- *468. SHRI V. K. DHAGE: WUI the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether India will attend the forthcoming General Agreement on Tariff and Trade Conference to be held in October, 1954; and
- (b) if so, who will be the members of the Indian delegation to that Con ference?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) A statement is laid on the ¹ of the

Statement

- (1) Shri N. R. Pillai. Secretary-General—Representative.
- (2) Shri L. K. Jha, Joint Secretary, Ministry of Commerce and Industry 4!ternate
- (3) Shri G. S. Bansal, M.P.-Member.
 - (4) Shri E. Rajaram Rao, Member (Customs), Central Board of Reve nue—Member.
 - (5) Shri B. N. Adarkar, Member, Tariff Commission-Member.
- Shri S. Sen, Consul-General for India In Geneva and Shri A. K. Mukharji,